

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF DHARANI SUGARS AND CHEMICALS LIMITED
CIN : L15421TN1987PLCO14454
Date of commencement of CIRP: 29th July 2021

LIST OF CREDITORS
Summary as on 29-07-2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2011

List of operational creditors (Government dues)
(Annexure-7)

SI NO	Details of Claimant		Date of Claims Received		Details of Claims admitted						Amount in Rs.		Remarks, if any		
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claims	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of Voting share in CoC, if applicable	Amount of Contingent Claim	Amount of any mutual dues, that may be set-off		Amount of claim not admitted	Amount of claim under verification
1	Employee State Insurance Corporation - Regional Office, Chennai	State government	9/23/2021	8,238	8,238	ESI dues	0	0	No	Nil	0	0	0		
2	Employee Provident Fund - Regional Office, Chennai South	State government	10/12/2021	151,121	151,121	EPF dues	0	0	No	Nil	0	0	0		
Claims received after 90th day (i.e) 27th Oct. 2021 from the date of Commencement of CIRP															
3	The Assistant Commissioner of GST & Central Excise	State government	12/15/2021	19,510,312	-	GST Dues	0	0	No	Nil	0	0	19,510,312	-	
4	The Director of Electricity Tax and Chief Electrical Inspector to Government (FAC)	State government	12/23/2021	87,586,583	-	Electricity Dues	0	0	No	Nil	0	0	87,586,583	-	
5	The Chief Electrical Inspector to Govt Guindy, Chennai.	State government		14,601,325	-	Electricity Dues	0	0	No	Nil	0	0	14,601,325	-	
	TOTAL			121,857,579	159,359								121,698,220		

